COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 245 OF 2015 & IA NO. 398 OF 2015

Dated: <u>19th February, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Tata Power Company Ltd. Vs.			••••	Appellant(s)
Maharashtra Electricity Regulatory C	commis	ssion.		Respondent(s)
Counsel for the Appellant (s)	:	Mr. Ami Ms. Nisl Mr. Tab	htha k	Kumar
Counsel for the Respondent(s)	:			Ranganadhan Arora for R-1

<u>ORDER</u>

Relist this matter for hearing on 26.03.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

tpd/vt